

(c) The files related to M/s. KYJCC (P) Ltd. and M/s. Sunaina Sis Enterprises.

(d) and (e) FIR has been lodged with Police Station. The Watchman has been suspended by the Bank with effect from 5-6-90. Subsequently, when the office was opened on 26-6-90, these files were found to have been thrown inside the office room through a window. This matter was also reported to the police, by the bank.

[English]

#### Notes in Circulation

1576. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state:

(a) whether there has been a sharp decline, in the circulation of notes during the week ending 29 June, 1990 and how does the same compare with the notes in the circulation during the last three months; and

(b) if so, the details thereof together with reasons for decline in the circulation of notes and its effect on the economy, inflation etc?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) No, Sir. The notes in circulation recorded a decline of only 1.31 per cent in the week ending June 29, 1990. However, as the statement given below shows, they were higher than notes in circulation in the weeks ending April 6 and May 4, 1990. Further, notes in circulation started rising again from the week ending July 6, 1990. They are only one of the components of money supply (M3) which recorded a rise of 3.7 per cent in the fortnight ending June 29, 1990 over its level on March 23, 1990.

#### STATEMENT

Week ending	Notes in circulation (Rs. crores)	Variation (Per cent)
1	2	3
April, 6, 1990	47,529	..
May 4, 1990	49,939	5.07

1	2	3
June 1, 1990	50,659	1.44
June 22, 1990	50,745	0.17
June 29, 1990	50,082	(—) 1.31
July 6, 1990	50,519	0.87
July 13, 1990	50,595	0.15

#### Deposits in Nationalised Banks

1577. SHRI MADAN LAL KHURANA:  
SHRI CHHITUBHAI DEVJIBHAI:  
SHRI GAMIT:

Will the Minister of FINANCE be pleased to state:

(a) whether deposits in the nationalised banks have fallen sharply;

(b) if so, the reasons therefor together with details of steps taken to improve the situation and to make more funds available for investment in the planning process/developmental activities;

(c) the details of the areas from where nationalised banks are getting maximum deposits;

(d) whether there is any proposal to enhance the bank interest rates; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) Does not arise.

(c) The areas and sectors of activities from where the banks obtain deposits varies from time to time depending on the overall growth of the economy.

(d) and (e) The currently applicable interest rates on bank deposits are considered appropriate at present. The structure of deposit rates remain under continuous review of the Reserve Bank of India.